

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:473
ANSWERED ON:24.02.2011
ENQUIRY COMMITTEES ON RAIL ACCIDENTS
Shetkar Shri Suresh Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of enquiry committees on the accidents that the Railways have set up during each of the last three years, zone-wise;
(b) the recommendations made by the Committees, case-wise; and
(c) the action taken thereon especially for South-Central Railway?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE UNSTARRED QUESTION NO. 473 BY SHRI SURESH KUMAR SHETKAR TO BE ANSWERED IN LOK SABHA ON 24.02.2011 REGARDING ENQUIRY COMMITTEES ON RAIL ACCIDENTS.

(a): Each and every consequential train accident is inquired into either by the Commission of Railway Safety (CRS) under Ministry of Civil Aviation or by a Departmental Enquiry Committee (DEC) under zonal Railways, depending upon the severity of the accident. Zonal Railway-wise accidents inquired into by the Commissioner of Railway Safety and the Departmental Enquiry Committee during the last three years is shown as under:

Zonal Railway Year 2007-08 Year 2008-09 Year 2009-10

	No. of Inquired by		No. of Inquired by		No. of Inquired by	
	conse-	quen-	conse-	quen-	conse-	quen-
	CRS	DEC	CRS	DEC	CRS	DEC
	acciden-	acciden-	acciden-	acciden-	acciden-	acciden-
	t#	t#	t#	t#	t#	t#

Central	5	1	4	9	1	8	13	4	9
Eastern	2	-	2	7	-	7	3	-	3
East Central	6	-	6	14	2	12	15	3	12
East Coast	12	1	11	7	3	4	7	-	7
Northern	14	2	12	18	2	16	10	1	9
North Central	12	2	10	13	1	12	6	3	3
North Eastern	8	1	7	9	1	8	2	-	2
Northeast	11	3	8	3	2	1	7	-	7
Frontier									
North Western	10	1	9	3	-	3	4	2	2
Southern	6	1	5	4	1	3	4	1	3
South Central	8	1	7	7	2	5	8	-	8
South Eastern	10	-	10	9	-	9	7	-	7
Southeast	6	-	6	1	-	1	1	-	1
Central									
South Western	6	-	6	4	-	4	4	-	4
Western	7	1	6	2	-	2	7	3	4
West Central	5	2	3	5	-	5	2	-	2
Konkan Railway	1	1	-	-	-	-	-	-	-

Total 129 17 112 115 15 100 100 17 83

Excludes (i) cases of trespassing at unmanned level crossings caused due to negligence of road users, and (ii) unusual occurrences/incidents.

CRS stands for Commissioner of Railway Safety. DEC stands for Departmental Enquiry Committee.

(b) & (c): Findings/recommendations of the Commissioner of Railway Safety/ Departmental Enquiry Committees are examined by the concerned departments of Indian Railways for compliance. During 2007-08 to 2009-10, major and minor penalties were imposed on 203 and 260 erring Railway officials, respectively, including 11 and 8 respectively in case of South Central Railway for various rail accidents.